## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 202/397-398/NCLT/AHM/2016 (New) CP No. 4/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Pinakin Navnitlal Khadiyali

V/s.

Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MIRALI SARDA

ADVOCATE

RESPONDENTS

Morela

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## **ORDER**

None present for Petitioner. Learned Advocate Mr. Nirali Sarda present for Respondent.

Petitioner sent letter seeking time to file rejoinder. Petitioner shall file rejoinder within two weeks after serving copy in advance to the Respondents.

List the matter on 13.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.